NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : CP/716/2017

NAME OF THE PETITIONER(S) : EDAC ENGINEERING LTD

NAME OF THE RESPONDENT(S) : COASTAL ENERGEN PVT LTD

UNDER SECTION : 9 RULE 6

S.No. Name (in Capital) Represented by Signature

ANANT MECHTHING SANDEEP RUMAR

ROSHAN ATIQ

Courel for Respondent

marty

For Ms. Shivakussar &

Counsel for Petitioner

Course for petitioner 7.

<u>ORDER</u>

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Counsel for the petitioner/operational creditor objected to granting time to the respondent stating that all efforts for settling the matter have failed. Considering the submissions and in the interest of justice, final opportunity is provided to the respondent for filing the counter with a direction to file the same and furnish a copy to the other side prior to the next date of hearing. Time is enlarged at request finally for hearing submissions of both the sides. Put up on 01.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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